

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

Item No. 8  
IB-406/ND/2020

**Under Section: 7 of IBC.**

**In the matter of:**

Anish Shah Infrastructure Pvt. Ltd.	...	<b>Applicant</b>
Vs		
Iceberg Trading Pvt. Ltd.	...	<b>Respondent</b>

**Order delivered on 04.02.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant : Mr. Mohtashim Kibriya, Proxy-counsel  
For the Respondent :

**ORDER**

Learned proxy-counsel for the applicant seeks short time to place on record the balance sheet of the Corporate Debtor reflecting the claim amount. List on 24.02.2020.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

MUKESH